

tion of Associations are being revised by the Department of Personnel and Training, it was not possible to consider this demand.

- (2) Based on the recommendations of Central IVth Pay Commission, a proposal to upgrade 223 posts of Pharmacists to Head pharmacist was referred to Ministry of Finance who have asked for certain additional information.
- (3) 61 posts of Selection Grade Pharmacists have already been created.
- (4) A committee has been constituted to look into the problems of quality of drugs being purchased from C.G.H.S. organisation.
- (5) This has not been agreed to by Ministry of Finance. However, an allowance namely 'Patient Care Allowance' has been allowed to all Non-Ministerial Group 'C' and 'D', staff including the Pharmacists of CGHS in accordance with the Memorandum of Settlement arrived at in March 90 between the Government and the AIOGHSEA.

(c) The delay in implementation of the Demands is due to consultation with other Ministries such as Personnel and Finance.

#### **Demands of Employees of Central Research Institute for Yoga**

4364. SHRI YASHWANTRAO PATIL: Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state:

(a) whether the employees of the Central Research Institute for Yoga, New Delhi recently started agitating for the acceptance of their demands; and

(b) if so, the details of the demands and the reaction of Government thereto?

THE MINISTER OF HEALTH AND FAMILY WELFARE (SHRI NILAMANI ROURAY): (a) Yes, Sir.

(b) The matter is under consideration.

#### **Work Regarding Storm-Water Drains in Nirman Vihar**

4365. SHRI KAMAL NATH: Will the Minister of URBAN DEVELOPMENT be pleased to state:

(a) whether Government are aware of the fact that work relating to internal storm-water drains and repair of road, in Nirman Vihar has been held up due to non-payment of the bills of contractors by the Municipal Corporation of Delhi in spite of the fact that full cost of works had been deposited by the Ministry of Works, Housing and Supply Cooperative House Building Society about two years ago; and

(b) the time by which the work is likely to be completed including removal of excavated earth and linking the storm-water drain with the main drain on Patparganj Road?

THE MINISTER OF URBAN DEVELOPMENT (SHRI MURASOLI MARAN): (a) The Municipal Corporation of Delhi has reported that no work has been held up on account of non-payment of bills.

(b) Works of removal of excavated earth repair of roads and linking of Storm water drains with main drain are scheduled for completion before the next monsoon.

#### **Plots in Rohini**

4366. SHRI GURDIAL SINGH SAINI: Will the Minister of URBAN DEVELOPMENT be pleased to state:

(a) whether it is a fact that the pace of development of land and plots in Rohini, Delhi has come down, if so the reasons thereof;

(b) the number of plots allotted in Rohini since Dec., 1989, category-wise; and

(c) the time by which the remaining registrants will be allotted plots?

THE MINISTER OF URBAN DEVELOPMENT (SHRI MURASOLI MARAN): (a) Constraint on municipal services like water supply, sewerage etc. and on land because of the stay orders granted by the courts, the pace of development of land and plots in Rohini has slowed down.

(b) Demand letters to 4,704 successful allottees in the draw held in October, 1989 have been sent after December, 1989 as per category wise break up given below:—

(i)	MIG	2064 plots
(ii)	LIG	1740 plots
(iii)	EWS/ Janata	900 plots
Total		4704 plots

(c) Development is being done in phases and it is not possible at this stage to indicate any time frame within which the remaining registrants will be allotted plots.

#### **ILO Study about Rural Employment**

4367. SHRI SANAT KUMAR MANDAL: Will the Minister of LABOUR be pleased to state:

(a) whether his Ministry has examined the analysis of a series of studies on special employment creation schemes in India,

Bangladesh, Nepal and Sri Lanka conducted by the International Labour Organisation—Asian Regional Team for Employment Promotion—pointing out lacunae in Asian Employment Schemes in rural areas; and

(b) if so, reaction of the Government thereto?

THE MINISTER OF LABOUR AND WELFARE (SHRI RAM VILAS PASWAN): (a) and (b). Presumably, the Hon. Member is referring to the publication "The Elusive Target—An Evaluation of Target-Group Approaches to Employment Creation in Rural Asia" brought out by Asian Regional Team for Employment Promotion. The Publication contains only the analysis, made by various authors, of the special employment programmes undertaken in countries like Bangladesh, Nepal, India and Sri Lanka. The authors have drawn their own conclusions based on their analysis which are useful.

#### **DDA Shops to Scheduled Castes and Scheduled Tribes**

4368. SHRI PIYUS TIRAKY: Will the Minister of URBAN DEVELOPMENT be pleased to state:

(a) whether the Delhi Development Authority have introduced a scheme for allotment of shops/stalls exclusively for Scheduled Castes and Scheduled Tribes;

(b) if so, the number of persons who applied for the shops during the years 1988 and 1989 and the number of shops allotted to Scheduled Castes and Scheduled Tribes; separately;

(c) whether it is a fact that the ratio of 3:2 for Scheduled Castes and Scheduled Tribes has not been enforced under this scheme; and

(d) if so, the reasons therefor and the